GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO. 4982 TO BE ANSWERED ON 1ST APRIL, 2022

ALLEGED HARASSMENT OF CIVILIANS IN CANTONMENT AREAS

4982. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of Defence be pleased to state:

(a) whether instances of alleged harassment and exploitation of civilians by defence officials in

cantonment areas in the country have come to the notice of the Government;

(b) if so, the details thereof, State-wise during the last three years; and

(c) the action taken/proposed to be taken by the Government against those found guilty?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (c): No case of exploitation of civilians by defence officials in Cantonment areas have come to notice of Government. However, certain references/representations relating to inconvenience due to closure of roads by Local Military Authorities have been received from residents in a few Cantonments like Secunderabad (Telangana), Danapur (Bihar), Kamptee (Maharashtra), Belgaum (Karnataka), Saugor (Madhya Pradesh) & Jalandhar (Punjab). In this regard, MoD has issued detailed instructions to all concerned authorities for compliance vide letter dated 04.09.2018.
